



A6-52147/2018

THE HIGH COURT OF KERALA

011717

Kochi : 682 031
Dated: 02.02.2019

OFFICIAL MEMORANDUM

Sub: High Court establishment- amendments to the Kerala High Court Service Rules, 2007.

Ref: Rule 39 of the Kerala High Court Service Rules, 2007.

It is proposed to make the following amendments to the Kerala High Court Service Rules, 2007 namely:

In the Rules,

1. The existing entry 'Telephone Operator (Higher Grade)' occurring in Rule 4 against category 1 in Sub Division 11 of Division II shall be substituted by 'Telecom Assistant (Higher Grade)'.
2. The existing entry 'Telephone Operator' occurring in Rule 4 against category 2 in Sub Division 11 of Division II shall be substituted by 'Telecom Assistant'.
3. The existing entry 'Telephone Operator' occurring in Rule 11(2) shall be substituted by 'Telecom Assistant'.
4. The existing entry 'Telephone Operator' occurring in Rule 20 (2)(d)(i) shall be substituted by 'Telecom Assistant'.
5. In Annexure I, the existing entry 'Telephone Operator (Higher Grade)' occurring in column (3) against category 1 in Sub. Division 11 of Division II shall be substituted by 'Telecom Assistant (Higher Grade)'.
6. In Annexure I, the existing entry 'Telephone Operator' occurring in column (4) against category 1 in Sub. Division 11 of Division II shall be substituted by 'Telecom Assistant'.
7. In Annexure I, the existing entry 'Telephone Operator' occurring in column (3) against category 2 in Sub. Division 11 of Division II shall be substituted by 'Telecom Assistant'.

The members of the High Court Service are directed to file representations, if any, to the amendments proposed above, to the A-Section, High Court on or before 18-02-2019.

(By Order)


K. Haripal
Registrar General

(P.T.O)

To

The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Registrar, Kerala Judicial Academy, Athani.
The Finance Officer, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Chief Librarian, High Court.
The Assistant Registrars, High Court .
The Librarian, Kerala Judicial Academy, High Court.
The Court Officer to the Chief Justice, High Court.
The Assistant Public Relations Officer, High Court.
The Accounts Officer, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Confidential Assistants to the Registrars and Additional Registrar.
(General Administration, High Court.)
All Officers and Sections, High Court.
The Administrative Records Section, High Court.
The Notice Board, High Court (5 copies)
The File/Stock File.